

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
 (Establishment Section) **Civil Secretariat,**
 Srinagar/Jammu

Subject: Selection of candidates for the post of Junior Scale Stenographers advertised vide Notification No. 01 of 2021 dated 03.02.2021, Notification No. 02 of 2021 dated 26.03.2021 and Notification No.03 of 2021 dated 04.06.2021.

NOTICE

The following candidates who have been recommended by the J&K Services Selection Board for the appointment to the post of Junior Scale Stenographers (advertised vide Notification No. 01 of 2021 dated 03.02.2021, Notification No. 02 of 2021 dated 26.03.2021 and Notification No.03 of 2021 dated 04.06.2021 under item Nos. 109, 553, and 598) pursuant to **letter No. JKSSB/23/2023-03 (E-7164134) dated 09.06.2023**, are hereby directed to submit their e-mail IDs and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar *in person or on the email-ID: lawdepartment4455@gmail.com* within a period of twenty one days positively for uploading the same on the Employee Verification System (EVS), failing which it shall be presumed that they are not willing to take up their appointments as Junior Scale Stenographer in the Department of Law, Justice and Parliamentary Affairs, and shall forfeit the right of appointment without any further notice:

S.No.	Name of the Candidate	Parentage	Address	Selection Category
1.	Suhail Ahmad Wani	GH. Mohd. Wani	H.No. 120, Jameel Abad Colony, Kultreh, Chadoora, Budgam	OM
2.	Rakesh Kumar	Suraj Prakash	H.No. 128, Ward No.33,Jammu	OM
3.	Mehraj U Din Ganaie	GH Mohd Ganaie	394, Sector-E Nund Reshi Colony B, Bemina, Srinagar	OM
4.	Richa Sharma	Kuldeep Kumar	Kandharnoo, Nagrota, Gujroo, Ram Kothi, Kathua	OM
5.	Raghav Sharma	Ravinder Kumar Sharma	H.No.64, Lane No.3, Indira Colony Janipur, Jammu	OM
6.	Tanveer Ahmad Mir	Abdul Hamid Mir	Mir Mohalla, Awanta Bhawan, Soura Eid Gah, Srinagar	OM
7.	Aditya Kumar	Naresh Kumar	H.No. 83, Afghana Mohalla, Jammu	OM
8.	Aqib Rasool Beigh	Ghulam	H.No. 35 Check I	OM

		Rasool Beigh	Methan, Bagh I Mehtab, Chanapora, Srinagar	
9.	Deepak Kumar	Kapoor Chand	H.No. 345 , Ward No. 6, Chak Tara, Bishnah, Jammu	SC
10.	Mohd Maqbool Kumar	GH Mohd Kumar	H.No. 172, Bungam, Pinglena, Pulwama	OSC
11.	Moin Ishaq Khan	Mohd Ishaq Khan	H.No. 121, Khanpora, Adhall,Kokernag, Anantnag	RBA
12.	Sayar Ahmad Rather	Nawabud Din Rather	Repora Namtahall, Chadoora, Budgam	RBA
13.	Manan Mahajan	Sham Lal Gupta	H.No.162, Kanak Mandi Dalwali Gali, Jammu	EWS
14.	Saqib Bashir	Bashir Ahmad Bhat	K-24 Kathair Gund, Chadoora, Budgam.	RBA
15.	Shafat Sadiq Wagay	Zahoor Ahmad Wagay	H.No. 97, Gund Khalil, Sumbal Sonawari, Bandipora	OM
16.	Priya Dhar	M L Dhar	H.No. 12 Tomal, Jammu (West)	OM
17.	Raheen Afzal	Mohammad Afzal	H.No. 254, Showkat Abad, New Colony, Lal Bazar, Eidgah, Srinagar	OM
18.	Irfan Ahmad Wani	Ab Ahad Wani	Herpora, Babhara, Pulwama	OM
19.	Ankush Latotra	Sat Paul	Khamb,Near Asha Rice Mill, R S Pura, Jammu	SC
20.	Mahavir Singh	Darshan Singh	Patoli Brahmna, Kot Maira, Khour, Jammu	ALC/IB
21.	Tanveer Javaid Bhat	Javaid Ahmad Bhat	Panzan, Chadoora, Budgam	RBA
22.	Puneet Kumar Anand	Narinder Kumar Anand	H.No. 236, Lane No.9, Shakti Nagar, Jammu	EWS

Ashish Gupta
21.06.23

(Ashish Gupta)

Additional Secretary to Government

No. LAW-Estt/119/2023-10

Dated: 21 -06-2023

Copy to the :

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
2. Commissioner/Secretary to Government, General Administration Department.
3. Director Information, J&K with the request to kindly get this order published in two leading News Papers both at Srinagar and Jammu for information of the concerned.
4. Director Finance, Department of Law, Justice and Parliamentary Affairs.
5. Secretary, J&K Service Selection Board.
6. Private Secretary to the Chief Secretary for information of the Chief Secretary.
7. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the worthy Secretary.
8. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
9. Concerned file.